## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 1(ND)15 CA. NO.

**CORAM:** 

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J) SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2016

NAME OF THE COMPANY: Shiv Deva Nand Joshi & Anr. V/s. M/s. Sunergy Technofin Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Adv. Saharsh Advocate Tawheri

vocate Responder

## ORDER

Learned counsel for the respondent is present. Learned counsel has filed an application for the rectification of typographical error in the final order dated 29<sup>th</sup> July 2016 of this tribunal. Notice be sent to the petitioner through usual mode. Dasti in addition is permitted.

List on 16.09.2016.

(R.Varadharajan) Member (Judicial) (Maharaj Krishan Hanjura) Member (Judicial)

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